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(b) and (c) In view of (a) above, question does not arise.

🛴 इण्डोनेशिया की बैले मंडली को निमंत्रण

* 227. डा० लोकेश चन्द्र : क्या शिक्षा, समाज कल्याण भ्रौर संस्कृति मंत्री यह बताने की क्पा करेंगे कि :

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(क) क्या सरकार ने इण्डोनेशिया के साथ हाल में किसी सांस्कृतिक समझौते पर हस्ताक्षर किये हैं ; भौर

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(ख) यदि हां, तो क्या सरकार बालि-द्वीप की रामायण बैले मंडली को भारत स्नाने के लिए निमंत्रित करने का विचार रखती **∌** ?

Invitation to the Indonesian Ballet Troupe

•227. DR. LOKESH CHANDRA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to

- (a) whether Government have recently signed any cultural agreement with Indonesia; and
- (b) if so, whether Government propose to invite the Ramayana ballet troupe from Bali Island to visit India?]

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा॰ प्रताप चन्द्र चन्द्र): (क) 29-12-1955 को नई दिल्ली में इण्डोने-शिया के साथ एक सांस्कृतिक करार पर हस्ताक्षर किए गए थे।

(ख) इस प्रकार का कोई प्रस्ताव विचाराधीन नहीं है।

fTHE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a,) A Cultural Agreement with Indonesia was signed at New Delhi on 29th December, 1955.

to Questions

(b) There is no such proposal under consideration.]

Import of Foodgrains

4228. DR. V. B. SINGH: SHRI HARSH DEO MALA-VIYA: SHRI SARDAR AMJAD ALI: SHRI HIMMAT

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government propose to import foodgrains during the current year;
- (b) if so, what is the quantum of foodgrains proposed to be imported: and
- (c) what are the names of the countries with which negotiations are being held in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c) In the context of the comfortable stock position. Government do not intend to import foodgrains during the current year. However, about 1.8 lakh tonnes of aid wheat from EEC and Belgium against their 1975-76 Food Aid Programme which could not be supplied last year, is expected to be shipped and received during the current

Scheme for giving Financial Assistance to **Allottees of Surplus Statement**

- *229. SHRI S. KUMARAN: Will the Minister of AGRICULTURE IRRIGATION be pleased to state:
- (a) whether the Kerala Government have forwarded to the Central Gov-

t[]English Translation.

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ernment any scheme, for granting financial assistance to the hutment dwellers and recipients of surplus land in the State for improving their agricultural land; and

(b) if so, what is Central Government's decision thereon?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNAIA): (a,) and (b) A statement is laid on the Table of the Sabha.

Statement

Government Kerala requested Government of India in September, 1975 for the grant of a special assistance of Rs. 13.24 crores for the years 1975-76 and 1976-77 for varices land reforms programmes. The Government of India drew the State Government's attention to the provision of an advance Plan assistance to the tune of Rs. 3.38 crores given to the State to meet the gap in its resources and to the decision to allow the State Government to carry over the deficit of Rs. 6.30 crores into the next financial year, i.e. 1976-77. The Government of India pointed out that if the State's demand for special assistance was to be accepted, the Government of India would have to meet similar demands from other States too and. therefore, suggested that the Government, might consider re-ordering its Plan priorities so as to provide for land reforms measures necessary funds from within the approved Plan outlay and also to locate savings if possible, from non-Plan items.

2. Subsequent proposals for further assistance have been taken into consideration in the usual course for the determination of the size Of the annual plan of the State. Thus, provision of funds for land reforms has, as usual, been made in the annual plan of the State for the year 1977-78.

Export of Foodgrains

*230. SHRI INDRADEEP SINHA: SHRI BHUPESH GUPTA:

Will the Minister of AGRICUL TURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that Government have decided to export foodgrains;
- (b) if so, what are the reasons therefor; and
- (c) what is the quantity and value of foodgrains proposed to be exported during the current year?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA). (a) to (c) The Government have so far not taken any decision regarding the export of foodgrains and the whole matter is under examination. However, as in the previous years, export of limited quantities of superior bas-mati rice has been allowed to be continued during the current year.

Reduction in the Prices of DDA Flats

*231. SHRI V. C. KESAVA RAO: SHRI SYED AHMAD HASHMI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to reduce the prices of DDA flats which have been allotted after the 1st November, 1976 or are proposed to be allotted now in the DDA colonies;
 - (b) if so, what are the details thereof; and
- (c) by when a decision is likely to be taken in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION SIKANDAR (SHRI BAKHT): (a) to (c) The pricing policy is under review.

Maintenance of Residential Accommodation in Delhi

*232. SHRI M. KADERSHAH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state the amount sanctioned per year for the maintenance of various types of Government residential accommodation in Delhi, category-wise, during the last three